GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 188 TO BE ANSWERED ON THE 14TH MARCH, 2023

CHEMICAL FREE AGRICULTURE

*188. SHRIMATI POONAMBEN MAADAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has taken/ is taking any step to promote 'Jaivik Kheti' (Chemical free agriculture) in the country;

(b) if so, the details thereof and the extent of area which has been covered so far;

(c) whether the Government has developed a web portal for the direct sale of organic produce by farmers to the consumers to help them for better price realization:

(d) if so, the details regarding the number of farmers who have been registered so far, State/UT-wise especially from/in Gujarat; and

(e) the steps taken by the Government for the capacity building of farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 188 DUE FOR ANSWER ON 14.03.2023 REGARDING "CHEMICAL FREE AGRICULTURE".

(a) & (b): Government has been promoting Jaivik Kheti (Chemical free Agriculture) through different initiatives. Organic farming is being implemented in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end to end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post harvest management support including processing. PKVY is being implemented in all the States other-than North Eastern States, across the country. MOVCDNER scheme is implemented exclusively in the NE States.

Under PKVY, farmers of various states of the country are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs 20 lakh/ cluster of 1000 ha for 3 years is provided for value addition and infrastructure creation.

Under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ Rs 32500/ ha for 3 years is provided to farmers for on- farm /off –farm organic inputs under the scheme.

In addition, Government is also promoting natural farming since 2019-2020 through a sub-scheme namely Bharatiya Prakritik Krishi Paddhati (BPKP) under Paramparagat Krishi Vikas Yojana (PKVY). The scheme mainly emphasizes on exclusion of all synthetic chemical inputs and promotes on-farm biomass recycling with major stress on biomass mulching, use of cow dung-urine formulations and other plant based preparations. So far 4.09 lakh ha area has been brought under BPKP. Under BPKP, natural farming is being promoted in cluster of 500 ha and Rs. 12200.00 is provided per ha for three years, in which Rs. 2000 is provided as incentives to farmers through DBT. Government also promoted chemical free farming under Namami Gange Programme under PKVY since 2017-18 along the bank of river Ganga and 1.23 lakh ha area has been covered.

In order to involve more farmers and enhance the reach of natural farming on larger scale, Government has formulated Natural Mission on Natural Farming (NMNF) by up-scaling the Bharatiya Prakritik Krishi Paddhati (BPKP) to promote natural farming across the country. NMNF will cover 7.5 lakh ha area by developing 15,000 clusters in next 4 years with total budget outlay of Rs. 1584 crore (Gol Share). With NMNF Government proposes to touch 1 crore farmers along the Ganga belt and in other rainfed parts of the country. For making easy access to bio- resources like Jeevamrit, Ghana Jeevamrit, neemastra etc., Government intends to set up 15,000 Bhartiya Prakritik Kheti Bio-inputs Resources Centres (BRCs).

The details of state-wise area covered under organic farming under National Programme for Organic Production (NPOP) and Participatory Guarantee System (PGS)- India programme certification upto 2021-22 is given in **Annexure-I**.

Under Soil Health Card (SHC)/ Soil Health Management (SHM) schemes Government is promoting Integrated Nutrient Management (INM) for improving soil health, fertility and productivity. ICAR has developed curricula for Under Graduate (UG) and Post Graduate (PG) courses on natural farming.

The Government of India is also promoting bio pesticides. Simplified guidelines have been formulated for the registration of bio pesticides. Provisional registration is being granted under Section 9(3B) of the Insecticides Act, 1968 along with the permission for commercialization during the provisional registration period of two years. Presently, Central Integrated Pest Management Centres (CIPMCs) successfully produces many biopesticides such as *Metarhizium, Beauveria, Pseudomonas, Bacillus, Trichoderma* spp., *Isaria fumosorosea*; biocontrol agents such as *Trichogramma* spp., *Chilonus blackburni*, Reduviid bug, *Rhynocoris marginatus, Chrysoperla zastrowi sillemi, Cryptolaemus montrouzeri, Goniozus nephantidis, Sycanus collaris, Psuedomallada astur* and release in field for the management of various pests and pathogens.

Integrated Pest Management (IPM) division of Directorate of Plant Protection, Quarantine & Storage, through its 36 Central IPM Centers (CIPMCs) across 28 states and 2 UTs conducts various training programmers such as Farmers Field Schools, two/five days HRD programmers, Kisan Goshthis, IPM Exhibitions and Seed Treatment Campaigns where awareness is created amongst farmers, NGOs/Pesticide dealers/State agriculture functionaries on use of bio pesticides, bio control agents and botanical formulations as an alternative to chemical pesticides for pest management.

GOBAR (Galvanizing Organic Bio-Agro Resources) - DHAN scheme of Ministry of Drinking Water & Sanitation aims to convert cattle dung and solid waste into compost, biogas and bio- CNG and provide technical assistance to turn cattle and organic waste into wealth. Enriched fermented liquid and solid organic manure which are used in organic farming as source of plant nutrient are the bi-product / off-take of Compressed Bio-Gas (CBG) Plant of GOBAR (Galvanizing Organic Bio-Agro Resources) - DHAN scheme of Ministry of Drinking Water & Sanitation. Ministry of Agriculture and Farmer's welfare have specified the quality standards of these Fermented Liquid Organic Manure and Fermented Solid Organic Manure in Fertilizer Control Order, 1985 for their use and also established 29 notified laboratories for their regular quality testing.

(c) & (d): Government has developed web portal-<u>www.Jaivikkheti.in/</u> as an online marketing platform for direct sale of organic produce by farmers to the consumers to help them for better price realization. Currently a total of 13.58 lakh ha area has been brought under organic farming under PKVY & MOVCDNER scheme involving 18.08 lakh farmers, out of which 6.09 lakh farmers have registered themselves on **Jaivik kheti portal** for online marketing of their organic produce directly to the consumers to get better price realization for their produce. The state/UT – wise (including Gujarat) details of number of farmers registered on the portal is given in **Annexure-II**.

(e): Under PKVY there is provision of assistance @ Rs 7500/ha for 3 years for training and capacity building of farmers on organic production whereas, under MOVCDNER Rs 10000/ha for 3 years is provided for training and hand holding of farmers for capacity building on organic production.

National Center for Organic and Natural Farming (NCONF), a sub-ordinate office of DA&FW, has been organizing various training and capacity building programme namely 30 Day's Certificate Course, Field Demonstration and Training, Extension Officer training Programme and 7 days online/offline training course on various aspects of organic farming for farmers and other stake holders. The details of training imparted and farmers/beneficiary trained by NCONF since 2016-17 is given in at **Annexure – III.**

Annexure-I

State-wise total land under organic farming / natural farming under NPOP and PGS-India programme certification upto 2021-22.

S. No.	State	Under NPOP Under PGS certification		
••••••		Certification		
1.	Andhra Pradesh	47922.42	206000.00	
2.	Arunachal Pradesh	12636.64	380.00	
3.	Assam	18102.94	4400.00	
4.	Bihar	30941.01	24600.00	
5.	Chhattisgarh	18856.46	109000.00	
6.	Goa	12669.88	10080.00	
7.	Gujarat	154950.14	2000.00	
8.	Haryana	3198.95	400.00	
9.	Himachal Pradesh	11160.55	17700.00	
10.	Jammu & Kashmir	30675.58	560.00	
11.	Jharkhand	58870.14	23940.00	
12.	Karnataka	96188.88	20900.00	
13.	Kerala	43676.54	96380.00	
14.	Ladakh	7280.37	10000.00	
15.	Lakshadweep	895.51	2700.00	
16.	Madhya Pradesh	1504950.14	175560.00	
17.	Maharashtra	1133570.30	32160.00	
18.	Manipur	14628.42	600.00	
19.	Meghalaya	27508.74	900.00	
20.	Mizoram	19038.89	680.00	
21.	Nagaland	14269.27	480.00	
22.	Delhi	12.948	10000.00	
23.	Odisha	488904.77	44800.00	
24.	Pondicherry	21.505	160.00	
25.	Punjab	7564.60	7000.00	
26.	Rajasthan	488904.77	123000.00	
27.	Sikkim	75475.28	3000.00	
28.	Tamil Nadu	52305.73	8240.00	
29.	Telangana	39200.47	13800.00	
30.	Tripura	12081.63	1000.00	
31.	Uttar Pradesh	70946.65	78580.00	
32.	Uttarakhand	89670.88	140540.00	
33.	West Bengal	7280.37	2400.00	
34.	Daman Diu & Dadar	-	11100.00	
	Nagar			
35	Andaman & Nicobar	-	1360.00	
36	Chandigarh	-	1300.00	
	Total	4726714.74	1185700.00	
Grand t		59124	14.74	
Source:	NPOP (APEDA)			

Source: NPOP (APEDA) PGS (NCONF)

Annexure- II

The state/UT – wise (including Gujarat) details of number of farmers registered on the Jaivik Kheti portal:

SI. No.	State/UTs	No. of Farmers
1.	Andhra Pradesh	971
2.	Arunachal Pradesh	77
3.	Assam	7339
4.	Bihar	13222
5.	Chhattisgarh	27780
6.	Daman and Diu	1131
7.	Delhi	2882
8.	Goa	11556
9.	Gujarat	3885
10.	Haryana	323
11.	Himachal Pradesh	1830
12.	Jammu and Kashmir	1
13.	Jharkhand	9926
14.	Karnataka	11500
15.	Kerala	14781
16.	Madhya Pradesh	47465
17.	Maharashtra	39281
18.	Manipur	1180
19.	Meghalaya	1214
20.	Mizoram	306
21.	Nagaland	1130
22.	Odisha	31299
23.	Punjab	22
24.	Rajasthan	40414
25.	Tamil Nadu	3653
26.	Tripura	892
27.	Talangana	4360
28.	Uttar Pradesh	105896
29.	Uttarakhand	217795
30.	West Bengal	7222
	Total	609144

Source: <u>www.Jaivikkheti.in/</u>

Annexure – III

Details of various training imparted and no. of farmers/beneficiary trained on organic farming by NCONF since 2016-17

S. No.	Quantifiable deliverables/physical outputs	No. of Training	Nos. of farmers/ beneficiaries
1.	30 Days Certificate Course on Organic & Natural Farming	34	1030
2.	05 Days Refresher Training on QC for State Govt. Lab Analysts & FIs	05	87
3.	02 Days Training for Field Functionaries / Ext. Officers	138	2822
4.	Two Days Training on PGS for State Govt. Extension Officers/RCs/SPs/LRPs etc	09	194
5.	01 Day Farmers' Training & field demonstration under SAGY	996	55855
6.	Jaivik Kisan Sammelan	12	6228
7.	Specific target for Skill development programme	2	40
8.	One Day Stakeholder Consultation on NF	01	100
9.	e Trainings 07 Days Online training course on Organic farming	22	1565
10.	Online Farmers' Training & field demonstration	80	4109
11.	Online Training for Extension officers/LRPs/Farmers on PGS	30	811
12.	Awareness Program on Organic & Natural Farming for College Students	02	183
13.	Online Awareness Program on Organic &	03	179
	Natural Farming for school, colleges/consumers etc		
14.		14	1670
	colleges/consumers etc Online/Offline Trainings organized as Co- Organizers by N/RCOFs in association with	14 68	1670 9680
